GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2878
ANSWERED ON:18.08.2011
REVIEW OF IAY
Jardosh Smt. Darshana Vikram; Majhi Shri Pradeep Kumar; Patel Shri Kishanbhai Vestabhai; Pathak Shri Harin

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the State coordinating agencies looking after the implementation of Indira Awas Yojana (IAY) have recently reviewed the progress in their meeting held in New Delhi;
- (b) if so, the outcome thereof and the names of the States who participated in the said meeting;
- (c) the details of the issues raised and discussed during the meeting;
- (d) whether Reserve Bank of India (RBI) has advised all banks to include IAY houses under Differential Rate of Interest scheme for lending upto Rs 20,000/- per unit;
- (e) if so, the details in this regard; and
- (f) the number of IAY beneficiaries so far granted loan as per the advice of RBI in various States?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) to (c): Yes, Sir. Coordinating Officers from Meghalaya, Nagaland, Mizoram, Jammu & Kashmir, Uttrakhand, Maharashtra, Madhya Pradesh, Orissa, Assam, Haryana, Tamil Nadu, Punjab, Sikkim, Chhattisgarh, Bihar, West Bengal, Rajasthan, Jharkhand & Andaman & Nicobar Islands attended the monthly meeting of coordinating officers held on 28th July, 2011. During the review, performance of the respective States, receipt and utilization of funds, construction of houses and convergence with other schemes to provide basic amenities in IAY houses etc. were discussed.
- (d) to (f): Yes, Sir. Reserve Bank of India vide its letter dated 13th June, 2007 instructed all Indian Scheduled Commercial Banks to include IAY houses under Differential Rate of Interest (DRI) scheme to provide loan upto Rs.20,000/-per unit for IAY beneficiary. A statement showing the State-wise number of IAY beneficiaries benefited under DRI Scheme during 2008-09 to June 2011-12 is annexed.